## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/371/ (IB)/2017

NAME OF THE PETITIONER(S)

: SESHASAYEE PAPER & BOARDS LTD

NAME OF THE RESPONDENT(S)

: PRINT SHOP PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. L. Sankeranerry anon Schior Counsel for

Simidhi Prinivaean and

N.P. Vijoy bund

## <u>ORDER</u>

Counsel for Petitioner present and prayed for time. At request, time is enlarged.

Put up on 28.07.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)